

- (b) Review by Government on the working of the above Commission.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (v) (a) above.

[Placed in Library. See No. L.T. 212/17/19]

- III. Memorandum of Understanding between the Government of India (Ministry of Power) and the Power Finance Corporation (PFC) Limited, for the year 2019-20.

[Placed in Library. See No. L.T. 213/17/19]

Notifications of the Ministry of Health and Family Welfare

स्वास्थ्य और परिवार कल्याण मंत्रालय में राज्य मंत्री (श्री अश्विनी कुमार चौबे): महोदय, मैं खाद्य सुरक्षा और मानक अधिनियम, 2006 की धारा 93 के अधीन स्वास्थ्य और परिवार कल्याण मंत्रालय (स्वास्थ्य और परिवार कल्याण विभाग) की निम्नलिखित अधिसूचनाओं की एक-एक प्रति (अंग्रेजी तथा हिन्दी में) सभा पटल पर रखता हूँ:-

- (1) No. 1-SP (PAR)-Notification-pesticide/stds-FSSAI/2017, dated the 24th December, 2018, publishing the Food Safety and Standards (Contaminants, toxins and Residues) Third Amendment Regulations, 2018.
- (2) F. No. 02-01/Enf-1(1)/FSSAI-2012 dated the 31st January, 2019, publishing the Food Safety and Standards (Food Products Standards and Food Additives) First Amendment Regulations, 2019.

[Placed in Library. For (1) and (2) See No. L.T. 246/17/19]

I. Notifications of the Ministry of Finance

II. Report and Accounts (2017-18) of NIPFP, New Delhi and related papers

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE; AND THE MINISTER OF STATE IN THE MINISTRY OF CORPORATE AFFAIRS (SHRI ANURAG SINGH THAKUR): Sir, I lay on the Table:-

- I. (i) A copy each (in English and Hindi) of the following Notifications of the Ministry of Finance (Department of Economic Affairs), under Section 25 of the Coinage Act, 2011:-
 - (1) G.S.R. 1107 (E), dated the 13th November, 2018, publishing the Coinage (Issue of Commemorative Coin on the occasion of 75th Anniversary of Hoisting of Tricolour for the first time by Netaji Subhash Chandra Bose at Port Blair) Rules, 2018.
 - (2) 1165 (E), dated the 4th December, 2018, publishing the Coinage (Issue of Commemorative coin on the occasion of Bicentenary of Paika Bidroha) Rules, 2018.